

IN THE HIGH COURT OF BOMBAY AT GOA**LD-VC-CW-164-2020**

Mr. Shirish Kamat

... Petitioner

Versus

The State of Goa & Ors.

... Respondents

Shri Nigel Da Costa Frias, Advocate for the Petitioner.

Shri M. Salkar, Government Advocate for the State.

Shri Parag Rao, Advocate for the Respondents No.3 & 4.

Coram:- DAMA SESHADRI NAIDU, J.**Date:- 31st AUGUST 2020****P.C. :**

The learned counsel for the respondents no.3 & 4 seeks two weeks time to file reply. All parties agree that, until then, the impugned order dated 12.08.2020 shall not be acted on.

2. Post the matter on 14.09.2020.

3. Status quo, as on today, shall be maintained.

DAMA SESHADRI NAIDU, J.

NH